

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.04-IA/708(AHM)2024
in
CP(IB) 457 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Pacific Gulf Shipping (Singapore) Pte Ltd
V/s
SRK Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 01/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhananjay Sood, Adv.
For the Respondent :

ORDER

Learned counsel for the applicant/liquidator undertook to file physical copy of the application within a period of 3 days.

Re-list on 13.05.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)